REPRESENTATION FROM ELURU MUNICI-ALITY FOR CONSTRUCTION OF ANOVER-BRIDGE

- *336. SHRI K. SURYANARAYANA: Will the Minister for RAILWAYS be pleased to state:
- (a) whether Government have received any representation from the Eluru Municipality of West Godavari District in the Andhra State requesting the replacement of the railway level crossing on the Northern Trunk Road, which passes through the municipal limits, by a railway over-bridge; and
- (b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No, Sir.

(b) Does not arise.

RECONSTRUCTION OF DISMANTLED RAIL-WAY LOOP LINES

- ◆337. SHRI K. SURYANARAYANA: Will the Minister for RAILWAYS be pleased to state:
- (a) the number of railway stations in Nidadavole-Narsapur Section of the Southern Railway Zone in which railway loop lines were dismantled during the war period;
- (b) whether Government have received any representation for the reconstruction of these loop lines;
- (c) if the answer to part (b) above be in the affirmative, the names of the places in respect of which these representation* have been received; and
- (d) what action Government have taken in the matter?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Three.

- (b) Yes, Sir; in respect of one station only.
 - (c) Tanuku Railway Station.

(d) Reconversion of the three stations referred to in part (a) above into crossing stations is being considered for inclusion in the Works Programme for 1955-56.

PURCHASE OF WHEAT THROUGH THE INTERNATIONAL WHEAT COUNCIL

- *338. SHRI GOVINDA REDDY: Will the Minister for FOOD and AGRICULTURE be pleased to state:
- (a) whether it is a fact that the Government of India have intimated to the International Wheat Council their decision that they would not make any purchases of wheat through that Council;
- (b) if so, what are the reasons for taking such a decision; and
- (c) what steps Government propose to take for meeting the requirement? of wheat in the country?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) It is a fact that the Government of India have intimated to the Council that they are not taking their quota of one million tons of wheat for the first International Wheat Agreement year of August 1953 to> July 1954; the second International Wheat Agreement year begins from August 1954 when we shall be having another quota of one million tons.

(b) and (c). The decision was taken on the ground that we had ample stocks sufficient for consumption for several months and that we are also expecting a bumper wheat crop in the-country.

WORLD FOOD RESERVE

- 269. SHRI M. VALIULLA: Will the Minister for FOOD and AGRICULTURE bepleased to state:
- (a) whether the Food and Agricultural Organisation has attempted to create a World Food Reserve to help, needy countries;